COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 297 OF 2016

Dated: 3rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. Vs.			Appellant(s)
Central Electricity Regulat	ory C	ommission & Ors.	Respondent(s)
Counsel for the Appellant	:	Mr. M.G.Ramachandran Ms.Poorva Saigal Mr. Shubham Arya	
Counsel for the Respondent(s)	:	Mr. K.S.Dhingra for R-1 Mr. Rajiv Porwal for R-2	

<u>ORDER</u>

At the request of learned counsel for the parties, list the matter on <u>09.08.2017.</u> Tag to Appeal No. 20 of 2016. Interim order, if any, to continue till then.

(I.J.Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson